

ITEM NO.17 REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 1597-1599/2015
STATE OF U.P.

Appellant(s)

VERSUS

MANOHAR & ORS. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 02/12/2016 These appeals were called on for hearing today.

For Appellant(s) Mr.Amit Singh,Adv.

Mr. Adarsh Upadhyay,Adv.

For Respondent(s) Mr.Iftekhar Ahmad,Adv.

Ms. N. Annapoorani,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(M V RAMESH)

Registrar

SB